

Date	Office Report	Orders
	<p>13</p> <p>21-12-94</p> <p>RA 305/94 MA 3255/94 CCP 339/93 DA 2532/91</p> <p><u>R.A.305/94</u></p> <p>The 1d. counsel for the respondents has submitted an account a copy of which has been received by the applicant. The applicant who has appeared in person has stated that he is satisfied with the relief given to him by the respondent and he does not press the application. The application is accordingly rejected as non-pressed.</p> <p><u>M.A.3255/94</u></p> <p>This application is for condonation of delay in filing the Review Application. The applicant <sup>t</sup> has not pressed the Review Application today which has been rejected. Accordingly this application has become infructuous and is rejected as such.</p> <p><i>J. S. S.</i></p> <p>(P.T.THIRUVENGADAM) Member(A)</p> <p><i>J.</i> (S.C.MATHUR) Chairman.</p>	<p>(15)</p>